(d) the extent to which the country's dependence on import would be reduced as a result of the establishment of this factory?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). No newsprint plant is proposed to be set up in Dandakarnaya. A feasibility study for the establishment of 150 tonne/day Pulp/Paper project in that area in the public sector has, however, been prepared, and is under consideration of Government. The expenditure on this project has been estimated at Rs. 17.22 crores. The implementation of this project therefore will not help in reducing the import of newsprint.

## IMPORT OF T.V. SETS

- 3790. SHRI GADILINGANA GOWD: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that Government have imported or propose to import a large number of T.V. receiving sets from abroad;
- (b) if so, the landed cost of each of these sets and the country from which imported or planned to be imported; and
- (c) the range of these T.V. sets in miles and whether the T.V. Programmes could be seen from the place of operation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) 5,000 T.V. Sets have been imported in the past. There is no proposal at present to import complete T.V. Sets.

(b) the landed cost of Sets and the name of the country of import are given below:

Name of the country	Number of sets imported	Pre- Devalua- tion value per \$
		Rs.
Hungary	2,000	1,227 -13
Yugoslavia	2,000	1,073 -81
Japan	600	679 -63
Ireland	400	1,119 -81

(c) There is only one Television Ceatre operating in the country at present, namely Delhi, which has a range of about 23 miles.

## BANK GUARANTEE FOR PRE-IMPORT BARTER DEALS

- 3791. SHRI B. K. DASCHOW-DHURY: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) the value of each Bank Guarantee obtained against each of the pre-import barter deals for the last five years;
  - (b) how many of these are still valid;
- (c) whether the valid guarantees have been invoked; and
  - (d) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL MINES AND METALS (SHRI RAM SEWAK): (a) to (d). Two bank guarantees of the value of Rs. 7,92,030 and Rs. 3,02,000 were obtained from a firm in respect of two pre-import barter deals during the period 1963-64 to 1967-68. There was no occasion to invoke bank guarantees as the terms and conditions of the relevant bonds were fulfilled by the firm.

## CO-OPERATIVE JUTE MILL AT SILGHAT (ASSAM)

3793. SHRI BEDABRATA BARUA: Will the Minister of COMMERCE be pleased to state:

- (a) whether Assam Government have started a jute mill at Silghat in the Cooperative sector;
- (b) whether the Jute Commissioner has objected to the mill on the ground that it would not be economic; and
- (c) what steps have been taken to arrange special tax relief and other concession so that the only mill in an industrially retarded area is assisted?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI